

## WRITTEN ANSWERS TO QUESTIONS

## EDUCATIONAL SCHEMES UNDER THE PLAN

\*828. **Ch. Raghbir Singh:** (a) Will the Minister of Education be pleased to state whether it is a fact that recruitment of some officers has been made in his Ministry during the period 1950-53 to execute and supervise educational schemes under the Plan?

(b) If so, how many officers have been so far selected or are going to be selected during the current year?

(c) What is the manner in which the selections are made?

**The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** (a) Yes, Sir.

(b) Six officers have been appointed and one is going to be selected.

(c) Selections are made under Regulation 4(b) of Union Public Service Commission (Consultation) Regulations from amongst the most suitable candidates available.

## JAN SANGH AGITATION IN DELHI

\*830. **Prof. D. C. Sharma:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons arrested so far in connection with Jan Sangh agitation in Delhi State up to date;

(b) the number of persons released after tendering apology; and

(c) the number of persons convicted?

**The Minister of Home Affairs and States (Dr. Katju):** (a) 2543.

(b) 94

(c) 1937

## PURCHASE OF FRIGATES

\*832. **Shri K. P. Sinha:** (a) Will the Minister of Defence be pleased to state whether it is a fact that the U.K. Government have given two Royal Navy frigates "Bedale" and "Lamer-ton" to the Government of India for training purposes?

(b) Have the two ships been brought to India?

(c) If so, at what cost?

**The Minister of Defence Organization (Shri Tyagi):** (a) U.K. Government have given on loan three Frigates.

(b) The ships will arrive in India by the end of September 1953.

(c) The ships have been given on loan, the cost of refit and modernisation estimated at Rs. 30 lakhs per ship being borne by the India Government.

## CONFISCATION OF UNAUTHORISED IMPORTS

\*833. **Shri Radha Raman:** Will the Minister of Finance be pleased to state:

(a) the value of properties confiscated by the customs authorities for unauthorized imports during the year 1952-53;

(b) the amount realized as fines; and

(c) the amount realized from the sale of these confiscated goods?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) The value of properties confiscated by the Customs authorities for unauthorized imports during 1952-53 is Rs. 1,69,27,000 approximately.

(b) The amount of fines recovered in lieu of confiscation is Rs. 37,38,000 approximately. In addition, personal penalties amounting to Rs. 1,50,000 approximately were recovered.

(c) The amount realized from the sale of confiscated goods is Rs. 30,54,000 approximately.

## COURT BUILDING IN TIS HAZARI

\*834. **Shri Radha Raman:** (a) Will the Minister of Home Affairs be pleased to state whether Government are aware of the fact that about a year ago, the foundation stone of the proposed Court building was laid in Tis Hazari?